



Reserve Bank of India
Estate Department, Byculla, Mumbai

Corrigendum:

Providing Facility Management Services (FMS) for day-to-day maintenance of Bank's Premises (residential quarters and office building) in Mumbai for the various trades like Carpentry, Sanitary-Plumbing, Electrical/Mechanical etc. under supervision by providing specified manpower in respective trades under Estate Cell of Byculla, Mumbai:

Cluster II:(Gokuldham, Santacruz, Sunpalazzo & Matunga Residential Colonies

e- Tender No: [RBI/Mumbai Regional Office/Estate/105/25-26/ET/629](#)

M/s Swastik Electrotech Private Limited has requested clarification for the following query vide their letter dated January 15, 2026 regarding medical insurance. The query and the proposed clarification are given below:

Sr.	Query Description	Bank's Clarification/ Comments / Reply
1.	We seek further clarification on the reply provided at Sl. No. 10 on Page 3 of the Minutes of Meeting as under: - (i) It is requested to kindly clarify whether the requirement of medical insurance is applicable only for the deployed staff/personnel, or whether the coverage is also required to include their family members, namely spouse and children below the age of 18 years. The above clarification is sought for our clear understanding and for compliance with the tender Conditions.	Medical Insurance shall be considered for deployed staff only and cost of the same shall be considered while quoting the amount. Bank will not reimburse the cost of medical insurance separately.

Note: Above clarifications are issued for the information of all intending bidders. This shall form the part of bid document/Agreement. Rest of the terms and conditions and specifications of the bid document shall continue to remain same. Hence, it shall be signed and submitted along with the tender by the tenderers. Submission of Bids shall be construed to be in conformity to the bid document and clarifications.

Regional Director
Maharashtra